

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 34 of 2020

In the matter of:

Anjana Sanghi & Ors.

....Appellants

Vs.

Gireesh Kumar Sanghi & Ors.

....Respondents

Present

For Appellants: Mr. Anirudh Wadhwa and Mr. Abhishek Lyer, Advocates.

**For Respondents: Mr. Yogesh Jagia, for R-1 to R-5 & R-9.
Mr. Rajbhushan Shinde, for R-10.
Ms. Ayushi Sharma Khazanchi, for R-11.**

ORDER
(Virtual Mode)

05.04.2021: Heard the Learned Counsel for the Appellant.

Learned Counsel for the Respondents are present.

Learned Sri Anirudh Wadhwa appearing on behalf of the Learned Counsel for the Appellant submitted that his leader in this case Sri Arun Kathpalia, Sr. Advocate for Appellant is in personal difficulty today and sought for short adjournment.

Prayer allowed.

List this matter under the same Heading at **2:00 PM** on **29th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)